

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No. 62/4743/2020

This the 17th day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

1. Irshad Ahmad Ganie aged 33 years, S/o Mohd. Yousuf Ganie, R/o Tahab Pulwama.
2. Afroz Ahmad Chat age 35 years, S/o Gh. Mohammad Chat R/o Bellow Dergund Pulwama.
3. Kawoosa Jan age 32 years, D/o Mohd. Rafiq Sheikh R/o Goosu Pulwama.
4. Sabana Qadir age 30 years, D/o Ghulam Qadir Sheikh R/o Jamia Musjid Old Town Baramulla.
5. Adil Bashir age 29 years, S/o Bashir Ahmad Darzi, R/o Baramulla.
6. Rahil Nazir age 30 years, D/o Nazir Ahmad Sheikh R/o Baramulla.
7. Fayaz Ahmmad Fayaz age 30 years, S/o Ghulam Nabi Bhat, R/o Penglena, Pulwama.

.....Applicants

(Advocate: Mr. Mudasir Bin Hassan)



Versus

1. State of Jammu and Kashmir through its Commissioner cum Secretary to Government, Higher Education Department Civil Sectt. Srinagar/Jammu.
2. Registrar Academics University of Kashmir, Srinagar.
3. Principal Amar Singh College, Srinagar.

.....Respondents

(Advocate: Mr. Rajesh Thapa, Ld. DAG)

O R D E R

[O R A L]

Delivered by HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)

1. Learned counsel for the applicants submits that he may be allowed to withdraw the TA.
2. In view of the submission made by learned counsel for the applicants, he is permitted to withdraw the present T.A.
3. Accordingly, the instant T.A stands dismissed as withdrawn. No costs.

(MOHD. JAMSHED)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/-